

## **MYROBALAN (GRADING AND MARKING) RULES, 1962**

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## **MYROBALAN (GRADING AND MARKING) RULES, 1962**

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said Section.

### **1. Start title and application :-**

(1) These rules may be called the Myrobalan (Grading and Marking) Rules, 1962.

(2) They shall apply to Myrobalan (*Terminalia Chebulla*) produced in India.

### **2. Definitions :-**

In these rules,-

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;

(b) "Schedule" means a Schedule to these rules.

**3. Grade designations :-**

Grade designations to indicate the quality of Myrobalan shall be set as out in column 2 of Schedules I to IV.

**4. Definition of quality :-**

The special and general characteristics of the quality indicated by such grade designations shall be as set out in columns 3 to 6 of Schedules I to IV.

**5. Grade designation marks :-**

The grade designation mark shall consist of a label bearing a design (consisting of an outline map of India with the word "AGMARK" and the Figure of rising sun with the words "Produce of India") resembling that set out in Schedule V and specifying the grade designation.

**6. Method of marking :-**

(1)The grade designation mark shall be securely applied to each container in a manner approved by the Agricultural Marketing Adviser. In addition to the grade designation mark, each container shall be marked with such particulars and in such manner as may be specified by the said officer from time to time.

(2) An authorised packer may after obtaining the previous approval of the Agricultural Marketing Adviser mark his private trade mark on a container in a manner approved by the said officer; provided that the private trade mark does not represent a quality or grade of myrobalan different from that indicated by the grade designation mark affixed on the container in accordance with these rules.

**7. Method of packing :-**

(1) Sound and clean jute gunnies shall be used for packing myrobalans and these shall be securely closed and sealed in a manner approved by the Agricultural Marketing Adviser.

(2) Each package or container shall contain only myrobalans of one grade designation only. Where more than one package is put in a large container, all the packages shall bear Agmark labels and the outer container shall also bear the Agmark label.

**8. Special conditions of certificate of authorisation :-**

In addition to the conditions specified in rule 4 of the General

Grading and Marking Rules, 1937, the conditions set out in Schedule VI shall be the conditions of every Certificate of Authorisation issued for the purpose of these rules.

SCHEDULE 1

SCHEDULE I

Trade Name	Grade	Special characteristics			General characteristics
		Designation	Colour	'Extraneous matter not exceeding (by weight)	
(1)	(2)	(3)	(4)	(5)	(6)
1. Jubulpore	J.I.S.	Yellow to	1 per cent	Shall not contain	Shall be sound
No. I		Yellowish		more than 12.5	and solid nuts
		brown or		per cent of GJ.	free from insect
		Yellowish		Sound nuts and	attack and/or
		red		1.5 per cent of	broken nuts"
				J II nuts.	
2. Genuine Jubulpore	GJ	Yellowish	3 per cent	Shall not contain	Do.
		to brownish		more than 25 per	
		black		cent J 11 nuts.	
3. Jubulpore	J.II	Dark	5 per cent	Any solid nut of	
No. 11		Brownish		dark brownish colour	
		black		will go in GJ.	
				sound nuts but will	
				be included in J. 11	
				nuts.	
*This comprises dust, crushed matter, seeds and other foreign matter					
**To cover accidental errors broken nuts will be tolerated 1 per cent by weight.					

SCHEDULE 2

SCHEDULE II

(See rules 3 and 4)

Grade designations and definition of quality of crushed myrobalan derived from wole nuts commercially

known as Trbdpores grown in the States of Madhya Pradesh, Bihar, Orissa and Andhra Pradesh

		Special characteristics			
Trade name					General
	designation				characteristics
		*mylobalan	**Chicken	Kernel	
		dust not	feed not	seeds not	
		exceeding	exceeding	exceeding	
		(by weight)	(byweight)	(by weight)	
(1)	(2)	(3)	(4)	(5)	(6)
1. Crushed Special No.1	C.S.I.	1 .50 per cent	5 per cent	1 per cent	Shall be made from whole nuts J.I. quality of Schedule 1.
2. Crushed No.1 International	C.I.I	3 per cent	10 per cent	3 per cent	Shall be made from whole nuts J.I. quality of Schedule 1.
3. Crushed No .I.	C.I.	7 per cent	15 per cent	4 per cent	Shall be made from whole nuts of Genuine Jubulpore (G.J.) of Schedule 1.
4. Crushed Average		C.A.	10 per cent	15 per cent	10 per cent Shall be made from whole nuts comprising 60 per cent GJ. and 40 per cent J. II of Schedule I
5. Crushed No. II	C.II.	25 per cent	30 per cent	10 per cent	Shall be made from whole nuts of J. 11 of Schedule I
6. N-S-					May Consist

Grade *					of dust,
					chicken feed and kernel
					seeds and crush, in any
					proportion as required
					by the buyer. The tannin
					content should not be
					less than 35 per cent.
					The material shall be
					free from foreign matter.
					This grade can be exported
					against firm order
					only.

\*Anything passing through 16 mesh sieve.

\*\*Anything passing through 8 mesh sieve.

### SCHEDULE 3

### SCHEDULE III

(See rules 3 and 4)					
Grade designations and definition of quality of whole myrobalan nuts commercially known as "Bhimlis"					
grown in the States of Maharashtra and Mysore					
		Special characteristics			
Trade Name	Grade				General characteristics
	Designation	Colour	'Extraneous matter not exceeding	Tolerance	
			(by weight)		
(1)	(2)	(3)	(4)	(5)	(6)
1. Bhimlis Fine	B.F.	Greenish to yellowish	1 per cent	5 per cent of next lower grade	Shall be sound and solid nuts free from insect

					attack and or broken nuts.
2. Bhimlis No.1	B.I.	Yellow to brownish	1 per cent	Shall not contain more than 5 per cent hollow and decayed nuts.	Shall be sound and solid nuts free from insect attack and/or broken nuts.
3. Bhimlis	B.A.	Brownish	2.5 per cent	Shall not contain more than 25 per cent hollow and decayed nuts.	Do.
Average		to Blackish			

\*This comprises dust, dirt, crushed matter, seeds and other foreign matter.

**SCHEDULE 4**  
**SCHEDULE IV**

(See rules 3 and 4)					
Grade designation and definition of quality of whole myrobalan nuts commercially known as "Rajapores"					
grown in Maharashtra and Mysore States					
		Special characteristics			
Trade Name	Grade				General characteristics
	Designation	Colour	'Extraneous matter not exceeding (by weight)	Tolerance	
(1)	(2)	(3)	(4)	(5)	(6)
1. Rajapore No.1.	R.I.	Brownish to brownish black	1 per cent	Shall not contain more than 6 per cent decayed and hollow nuts.	Shall be sound and solid nuts free from insect attack and/or broken nuts.
2.	BJ.I.	Brownish	5 per cent	Shall not	

Bombay J.I.		black to		contain more than 50 per	
		black		cent hollow and	
				decayed nuts.	
3. Rajapore	R.II	Do.	10 per cent	-	
No. 2.					

\*This comprises dust, dirt, crushed matter, seeds and other foreign matter

SCHEDULE 5

SCHEDULE V

(See rule 5) □

SCHEDULE 6

SCHEDULE VI

(See rule 8) (1) An authorised packer shall make such arrangements for testing myrobalans as may be prescribed, and samples thereof shall be forwarded to such control laboratory as may be notified from time to time by the Agricultural Marketing Adviser to the Government of India. (2) An authorised packer shall provide such facilities to Inspecting Officers duly authorised by the Agricultural Marketing Adviser to the Government of India, for the sampling, testing and affixation of grade designation marks as may be prescribed from time to time by the Agricultural Marketing Adviser to the Government of India. (3) All instructions regarding the methods of sampling, analysis, packing etc. which may be issued by the Agricultural Marketing Adviser to the Government of India, shall be strictly observed.